CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH, NEW DELHI.

OA-207/2000

New Delhi this the 14th day of February, 2000.

Hon'ble Dr. A. Vedavalli, Member(J)

Shri Om Prakash Yadav, S/o Sh. Brij Bali Yadav, Senior Booking Clerk, Northern Railway, Railway Station, New Delhi. ...

Applicant

(through Sh. B.L. Madhok, proxy for Sh. B.S. Mainee, Advocate)

versus

- Union of India through the Secretary,
 Ministry of Railways, (Railway Board)
 Rail Bhawan,
 Raisina Road,
 New Delhi
- New Delhi.
 2. The General Manager,
 Northern Railway,
 Baroda House,
 New Delhi.
- 3. The Divl. Rly. Manager,
 Northern Railway,
 State Entry Road,
 New Delhi.
- The Station Supdt., Northern Railway, Railway Station, New Delhi.

Respondents

ORDER(ORAL)

Learned proxy counsel appearing on behalf of applicant's counsel seeks permission to withdraw the O.A. Permission granted. Accordingly, the O.A. is dismissed as withdrawn.

(Dr. A. Vedavalli)
 Member(J)